

Government have issued certain policy guidelines for guidance of Central Ministries, State Governments and Financial Institutions in October, 1981. The salient features of these guidelines were furnished in reply to Rajya Sabha Unstarred Question No. 700 on 15-7-1982.

Government is actively processing the case for enacting a special legislation for establishing a quasi-judicial body to be designated as the Board for Industrial and Financial Reconstruction. This Board would have powers to consider and suggest suitable measures for rehabilitation to sick industrial units or the winding up of non-viable units. The Board would consider various aspects of industrial sickness including the management aspects.

Malpractices by gas dealers in Delhi

1245. SHRI RAMCHANDRA BHARADWAJ:

SHRI J. P. GOYAL:

Will the Minister of PETROLEUM be pleased to state:

(a) whether it has come to the notice of Government that the cooking gas dealers in Delhi insist upon the new customers to purchase burner from them despite Government's clear directives in this regard;

(b) whether it has also come to the notice of Government that in case the customer does not purchase the burner from them, the cooking gas dealers harass the customers in many ways; and

(c) what is the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) to (c) Customers have the liberty to purchase LPG stoves from anywhere as long as they carry the ISI certification mark. Occasionally complaints are received about undue pressure upon customers. These are enquired into and appropriate action taken by the oil company concerned.

Expansion of telephone exchanges in Delhi

1246. SHRI RAMCHANDRA BHARADWAJ:

SHRI J. P. GOYAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the particulars of proposals for expansion and augmenting of capacity of various telephone exchanges in Delhi during the year 1985-86; and

(b) the details of the new telephone connections proposed to be provided from each telephone exchange in Delhi up to the 31st March, 1986?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) The expansion proposals for various telephone exchanges in Delhi for 1985-86 are as under:

Name of exchange	Code	Type	Capacity (in thousands)
1	2	3	4
Rajouri Garden (commissioned)	541	SPC Fetex	10.0
Nehru Place (Commissioned)	643	"	10.0
Karol Bagh	572	"	10.0
Idgah	73 OKL		3.0
TH-IV	292 Fetex		10.0